

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II**

(25) C.P.(IB)-3223(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI.RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.02.2020**

NAME OF THE PARTIES: Gainwell Commosales Pvt Ltd

V/s

Pisces Exim India Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the Operational Creditor present.
2. List this matter on **09.04.2020** by which date the additional documents directed to be filed shall be filed by way of additional affidavit in the Registry with copy served on the Corporate Debtor. Necessary affidavit of compliance shall also be filed.

**Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)**

26.02.2020

Jd

**Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)**